

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:296
ANSWERED ON:12.12.2006
COMMITTEE ON FOREIGN EDUCATIONAL INSTITUTIONS
McLeod Smt. Ingrid; Surendran Shri Chengara

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a high powered committee headed by Prof. C.N.R. Rao has given its recommendations on the entry of foreign educational institutions into the country;
- (b) if so, the details thereof; and
- (c) steps taken by the Government for the implementation of the recommendations made by Prof. C.N.R. Rao Committee ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) to (c): A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.296 FOR 12.12.2006, ASKED BY MS INGRID MCLEOD AND SHRI CHENGARA SURENDRAN, M.Ps, REGARDING COMMITTEE ON FOREIGN EDUCATIONAL INSTITUTIONS.

(a) and (b) : The Committee constituted by Government under the Chairmanship of Prof. C.N.R. Rao, has recommended, among other things, that operation of foreign education providers should be allowed only after putting in place suitable regulatory mechanisms. The Committee has suggested that higher education should not be allowed to be commercialised; standards of quality should be ensured, and there should be provision for substantial security deposits and, if warranted, its forfeiture to safeguard students' interests. The Committee has also recommended that foreign education providers should not be allowed to function as profit-making enterprises with the right to repatriate surpluses to their parent institutions and, therefore, India should not make any commitments under GATS in WTO which may be violative of this principle. The Committee's recommendation is to discourage franchising and the setting up of off-shore study centers by foreign education providers. It has also been recommended that courses offered in India by foreign education providers should be at par with those offered in the country of origin, both in content and nomenclature.

(c) : The Committee's recommendations have been kept in view in the legislative proposal under formulation.